

to improving the standard of films in the country:

- (a) State Awards have been instituted for best films in the various categories viz., feature, documentary, educational and children's films.
- (b) Grant-in-aid is given annually to the Children's Film Society, a body set up under the Societies Registration Act, for the production of films specially suited to the needs of children;
- (c) A Film Finance Corporation has been set up with a view to granting loans for the production of good films;
- (d) A Film Institute of India has been set up for imparting training in the various technical aspects of film-making.

It is difficult to determine the effect of the above measures in concrete terms.

#### **Shortfall in Handloom Sector**

**1059. Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) the likely shortfall in the production in the handloom sector under the Third Five Year Plan;

(b) whether the Tariff Commission has had under consideration the proposal for raising the cloth production target for the mills sector under the Plan to the extent of the shortfall in the handloom sector; and

(c) if so, what is the decision of the Tariff Commission on this subject?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) Compared to the production in the Second Plan period, the output of the handloom sector is expected to show a sizeable increase during the Third Plan.

(b) No, Sir.

(c). Does not arise.

#### **Neogi Committee**

**1060. { Shri Raghunath Singh:  
Shri R. Barua:**

Will the Minister of Planning be pleased to state:

(a) whether the Committee on Transport Policy Co-ordination known as Neogi Committee which was appointed in 1959 has submitted any final report; and

(b) if not, the reasons therefor?

**The Minister of Planning and Labour and Employment (Shri Nanda):**

(a) No, Sir.

(b) A statement received from the Committee is laid on the Table of the House. [See Appendix I, annexure No. 99].

#### **Increased Duties on Import by Nepal**

**1061. Shri Raghunath Singh:** Will the Prime Minister be pleased to state whether Nepal Government have imposed increased duties on goods imported from India?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** The Government of Nepal brought into effect on July 24, 1962 their customs tariff for 1962. On a large number of items which are imported in bulk from India, the duties under the new tariff remain the same as in 1961; on some others duties were decreased. It is on a very small number of items that duties have either been increased or a surcharge on the 1961 duties has been imposed in addition.

#### **Indian Missions Abroad**

**1062. Shri Hem Barua:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that 80 Indian Diplomatic Missions in foreign